

PUBLIC NOTICE

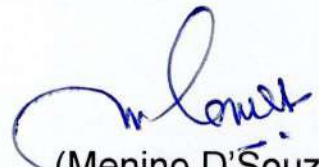
Government of Goa has permitted accommodation units registered with the Department of Tourism which have applied for reopening and given an undertaking that they are compliant with the SOPs / Guidelines issued by the Ministry of Health and Family Welfare, the SOPs issued by Ministry of Tourism, Govt. of India and the Department of Tourism, Govt. of Goa whereby the hotels are required to make all necessary arrangements and ensure strict compliance with all the protocols prescribed therein, to commence their business activities, with effect from 02.07.2020.

The list of such permitted hotels is available at the website of the Department of Tourism, Govt. of Goa at www.goatourism.gov.in and website of Goa Tourism Development Corporation at www.goa-tourism.com.

Only accommodation units permitted by the Department of Tourism shall offer their accommodations for booking and tourists having pre-booked accommodations only will be permitted to enter the State of Goa. No other hotel / accommodation unit shall open their hotel / accommodation for business unless permitted by the authorities. Any other accommodation unit found violating the above directions shall be strictly dealt with under the existing provisions of law which may even entail cancellation of their licenses.

All Online Travel Agencies (OTAs), Tour and Travel Operators are directed to facilitate bookings with only such accommodation units that are registered with Department of Tourism and permitted by the authorities. OTAs, Tour and Travel Operators are not permitted to facilitate bookings other than the permitted accommodation units. Any person found violating the above directions shall be strictly dealt with under the existing provisions of law as applicable.

The guidelines for entry of tourists into the State are annexed herewith. All concerned are required to take note of the same.


(Menino D'Souza)
Director of Tourism

Guidelines for Tourist Entry into the State of Goa

- 1) Pre-booking of accommodation (registered with Department of Tourism) is mandatory. Proof of pre-booking for entire duration of the stay will be checked at the entry points.
- 2) All tourists will have to undergo a basic screening at the entry point. Any tourist exhibiting sickness or COVID-19 related symptoms upon arrival will be subjected to a COVID-19 test at designated testing centers / hospitals at the tourist's cost.
- 3) The Authorities will check: (a) if the booking was made with any registered accommodation unit with Department of Tourism and is permitted to operate; and (b) validity of booking for entire duration of the stay.
- 4) Subsequently, the tourists will be subjected to the following safety protocols:
 - a. In case the tourist is carrying a COVID-19 negative certificate, they will be allowed to move to booked accommodations.
 - b. In case a tourist is not carrying a valid COVID-19 negative certificate, he/she will be directed to undergo testing for COVID-19 at designated testing centers / hospitals. Thereafter, they will have to go into self-isolation till the test results are received. The isolation facilities will be provided by the accommodation units themselves, where the tourist made a pre-booking. Once results are received, only and if found COVID-19 negative, the tourist shall be allowed to travel outside the isolation facility. In case any tourist is found COVID-19 positive, the accommodation unit will act as per the extant protocol issued by the State Health Department. All costs for COVID-19 tests including the stay at the isolation / quarantine facilities shall be borne by the tourist themselves.
- 5) If the tourist intends to change their original booking during their period of stay in Goa: Such changes are allowed only with permitted accommodation units by Department of Tourism. The tourist needs to show the proof of re-booking, if any, to the Rapid Response Leader of the accommodation unit before they can shift from original accommodation.

6) Tourists shall be required to fill out a self-declaration form in the format provided at the accommodation unit for the purpose of contact tracing (if necessary).